

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 3837/2021
[Arising out of impugned final judgment and order dated 18-12-2020
in WC No. 22623/2020 passed by the High Court of Judicature at
Allahabad]

MAGUS CONSORTIUM ORCHID AVENUE PVT LTD & ANR. Petitioner(s)

VERSUS

STATE OF U.P. & ORS. Respondent(s)

IA No. 122665/2023 - ADDITION / DELETION / MODIFICATION PARTIES
IA No. 49425/2021 - CLARIFICATION/DIRECTION
IA No. 78968/2022 - EARLY HEARING APPLICATION
IA No. 49432/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 31388/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

WITH

SLP(C) No. 3932/2021 (XI)

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
32718/2021

FOR CLARIFICATION/DIRECTION ON IA 108347/2022

FOR EXEMPTION FROM FILING O.T. ON IA 108349/2022

FOR impleading party ON IA 150360/2022

FOR INTERVENTION/IMPLEADMENT ON IA 150360/2022

FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 150361/2022

FOR impleading party ON IA 173762/2022

FOR INTERVENTION/IMPLEADMENT ON IA 173762/2022

FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 173770/2022

IA No. 150361/2022 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 173770/2022 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 108347/2022 - CLARIFICATION/DIRECTION

IA No. 108349/2022 - EXEMPTION FROM FILING O.T.

IA No. 173762/2022 - INTERVENTION/IMPLEADMENT

IA No. 150360/2022 - INTERVENTION/IMPLEADMENT

IA No. 32718/2021 - PERMISSION TO FILE ADDITIONAL

DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 4728/2021 (XI)

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
41131/2021

FOR EXEMPTION FROM FILING O.T. ON IA 41181/2021

FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 41185/2021

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
95855/2021

FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 95856/2021

IA No. 95856/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 41185/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 41131/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 41181/2021 - EXEMPTION FROM FILING O.T.
IA No. 95855/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
SLP(C) No. 17085-17086/2021 (XI)
SLP(C) No. 16178/2021 (XI)
FOR ADMISSION and I.R. and IA No.130655/2021-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA No.130659/2021-EXEMPTION FROM
FILING O.T.
IA No. 130655/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 130659/2021 - EXEMPTION FROM FILING O.T.
SLP(C) No. 17347-17348/2021 (XI)

Date : 25-02-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) :

Mr. Abhishek Chaudhary, AOR

Mr Rahul Jain, AOR

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Mr. Udai Khanna, Adv.
Mr. Akash R, Adv.
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Mr. Abhishek Chhabra, Adv.

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For Respondent(s) :

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Mr. Athul Joseph, Adv.

Mr. Gunjan Sharma, Adv.

Mr. Manish Kumar Gupta, AOR

Mrs. Sangita Gupta, Adv.

Mr. Sharad Prakash Pandey, Adv.

UPON hearing the counsel the Court made the following
O R D E R

On the request made by learned counsel for the
petitioners, list the matters after four weeks.

(SONIA BHASIN)
ASSISTANT REGISTRAR-CUM-PS

(RANJANA SHAILEY)
COURT MASTER (NSH)